

Accordingly, the above waiting list is expected to be cleared progressively during the 8th Plan period.

[*Translation*]

Use of Modern Printing Techniques by Newspaper

6242. SHRIBRAHMANAND MANDAL: Will the Minister of INFORMATION AND BROADCASTING be please to state:

(a) whether due to use of modern printing techniques by large industrial houses of newspapers, the small newspapers are in crises;

(b) whether the Government propose to lay down guidelines for the encouragement of small newspapers, to compete with big newspapers;

(c) whether the Government propose to provide small modern printing machines to small newspaper, published in the country; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):

(a) and (b). Though the use of modern printing technology might give some advantages to large newspapers compared to small and medium newspapers, Government have been sympathetic to the growth of small and medium newspapers and have extended concessions from time to time to them to facilitate a balanced growth for the Press in the country consistent with the policy of maintaining the freedom of press.

(c) No, Sir.

(d) Does not arise.

Validity of setting up of Disc Antennae

6243. SHRIBARE LAL JATAV: Will the Minister of INFORMATION AND BROADCASTING be please to refer to the reply given to the Unstarred Question No. 1291 on 4.3.91 and state the steps taken by the Government on the report given by the Committee?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): The Recommendation of the Inter-Departmental Committee to study various aspects of establishment of Cable TV Networks and Dish-Antennae Systems are under consideration of the Government .

[*English*]

Losses of Indian Airlines

6244. SHRI P.M. SYEED: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Indian Airlines is loosing heavy amount by allowing airlines passengers to carry cabin baggages in excess of prescribed limit;

(b) if so, the action taken or proposed to be taken against those found guilty; and

(c) the steps proposed to be taken to prevent the recurrence of such a loss in this regard ?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

(c) Passengers are allowed to carry